

(b) Notification S.O. No. 397, dated the 23rd January, 1969 (in English), publishing the Trade and Merchandise Marks (Amendment) Rules, 1969. [Placed in Library. See No. LT-114/69].

A copy each of the following Notifications of the Ministry of Commerce, issued under the Forward Contracts (Regulation) Act, 1952 :

(i) Notification S.O. No. 153, dated the 4th January, 1969 (in English),

(ii) Notification S.O. No. 154, dated the 4th January, 1969 (in Hindi).

[Placed in Library. See No. LT-197/69 for (i) and (ii)]

I. NOTIFICATIONS UNDER THE SPIRITUOUS PREPARATIONS (INTER-STATE TRADE AND COMMERCE) CONTROL ACT, 1955

II. NOTIFICATIONS UNDER THE EXPORT (QUALITY CONTROL AND INSPECTION) ACT, 1963

SHRI CHOWDHARY RAM SEWAK :

I also beg to lay on the Table :

(a) A copy each of the following Notification of the Ministry of Commerce, issued under clause (c) of section 2 and section 12 of the Spirituous Preparations (Inter-State Trade and Commerce Control Act, 1955 :

(i) Notification S.O. No. 308, dated the 14th January 1969 (in English),

(ii) Notification S.O. No. 309, dated the 14th January, 1969 (in English),

(iii) Notification S.O. No. 310, dated the 14th January, 1969 (in English),

(iv) Notification S.O. No. 311, dated the 14th January, 1969 (in English),

(v) Notification S.O. No. 312, dated the 14th January, 1969 (in Hindi),

(vi) Notification S.O. No. 313, dated the 14th January, 1969 (in Hindi),

(vii) Notification S.O. No. 314, dated the 14th January, 1969 (in Hindi),

(viii) Notification S.O. No. 315, dated the 14th January, 1969 (in Hindi).

[Placed in Library. See No. LT-276/69 for (i) to (viii).]

(b) A copy each of the following Notifications (in English) of the Ministry of Commerce, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963 :

(i) Notification S.O. No. 265, dated the 15th January, 1969, publishing the Export of Safety Glass (Inspection) Rules, 1969.

(ii) Notification S.O. No. 268, dated the 16th January 1969, publishing the Export of Mica (Inspection) Rules, 1969.

(iii) Notification S.O. No. 272, dated the 17th January, 1969 publishing the Export of Hessian Bags (Inspection) Rules, 1969.

(iv) Notification S.O. No. 277, dated the 18th January, 1969, publishing the Export (Quality Control and Inspection) Amendment Rules, 1969.

(v) Notification S.O. No. 457, dated the 1st February, 1969.

[Placed in Library. See No. LT-117/69 for (i) to (v)].

NOTIFICATION UNDER THE ESSENTIAL COMMODITIES ACT, 1955

SHRI CHOWDHARY RAM SEWAK : I also beg to lay on the Table :

A copy of the Ministry of Commerce Notification S.O. No. 450, dated the 27th January, 1969 (in English) under Sub-section (i) of section 12A of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-196/69.]

STATEMENT REGARDING PAYMENT OF BONUS (AMENDMENT) ORDINANCE, 1969

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : I beg to lay on the Table a statement explaining the circumstances which necessitated immediate legislation by the Payment of Bonus (Amendment) Ordinance, 1969 (in English and Hindi). [Placed in Library. See No. LT-6/69].

MR. CHAIRMAN : Bills for introduction.

Mr. Hathi.